

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.06.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/519/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : R Natarajan  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5)( c) of IBC 2016 R/w Rule 8A & 12(2) of IBBI

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**ORDER**

Learned Counsel for Applicant Mr. Jayesh Dolia, Advocate and Learned Senior Counsel for Respondent / Resolution Professional Mr. V. Ramakrishnan are present through video conferencing platform.

The parties are permitted to file their written submissions, if any, on or before 2<sup>nd</sup> July 2021.

Heard, **Order stands reserved.**

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)